

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-BA-75/2020

Juliano Carvalho, Rep. By his son
Presently in Colvale, Jail ...Applicant.

Vs

State of Goa, Thr. Police Inspector
Sanguem Police Station and anr. ...Respondents.

Shri A. Gosavi, Advocate for the Applicant.
Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:14 December 2020.

P.C.

Applicant's counsel seeks time to go through the prosecution's
reply.

2. Post the matter on 21.12.2020.

DAMA SESHADRI NAIDU, J.

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